

R.O.C.No.13/2017-Con.B2

CIVIL JUDGE
TRANSFER & POSTINGS

NOTIFICATION No. 87 / 2017

Tmt. A.Premavathy, Judicial Magistrate No.I, Ponneri, is transferred and posted as Judicial Magistrate, Thiruvottiyur, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 02.06.2017

Sd./-R.Sakthivel
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judge – Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 87 / 2017, dated :02.06.2017

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Tmt. A.Premavathy, Judicial Magistrate No.I, Ponneri, who has been transferred and posted as Judicial Magistrate, Thiruvottiyur, in the existing vacancy, vide High Court's Notification cited above, is required to hand over charge of her post to the Judicial Magistrate No.II, Ponneri, immediately, and take charge of the post of Judicial Magistrate, Thiruvottiyur on the same day, without fail.

The Judicial Magistrate No.II, Ponneri, is required to hold full additional charge of the post of Judicial Magistrate No.I, Ponneri, until further orders.

**HIGH COURT, MADRAS.
DATED : 02.06.2017**

**Sd./-R.Sakthivel
REGISTRAR GENERAL**